

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA**

**UNSTARRED QUESTION NO. 2498
TO BE ANSWERED ON 30.11.2016**

MoUs FOR SKILL DEVELOPMENT

2498. SHRI JITENDRA CHAUDHURY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the Memoranda of Understanding (MoUs) and Agreements signed between the Ministry of Skill Development and Entrepreneurship and different national and international organisations for the purpose of imparting training for skill development and ensuring job-placement after the successful training along with the number of youth trained so far and placed under job, State-wise;
- (b) whether the Government shall consider to set up a District Level Skill Centre where all the assigned agencies shall conduct the training programmes; and
- (c) if so, the details thereof along with the number of District Level Skill Centres that are operational?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

(a) The Ministry of Skill Development and Entrepreneurship (MSDE) has signed Memorandum of Understandings (MoUs) with a number of Central Ministries/ Departments for collaborating in skill development and leveraging existing Government infrastructure for skill training. The details of MoUs signed with Central Ministries/ Departments are given at **Annexure-I**. In addition, the Ministry of Skill Development & Entrepreneurship has reached out to PSUs and signed tripartite Memorandum of Understandings with PSUs including Powergrid, National Thermal Power Corporation, Coal India Ltd. Rural Electrification Corporation Ltd., for skill training projects to be implemented by National Skill Development Corporation (NSDC) and funded by PSUs. Further, this Ministry has been in engagement with Germany, UK, China and Australia, UAE, Qatar, Switzerland etc to scale up apprenticeships support, training of trainers, curriculum development, ensure benchmarking of standards and create Centres of Excellence for skill training across the country. Details and salient features of MoUs signed with other countries are at **Annexure-II**.

(b) & (c) Ministry of Skill Development and Entrepreneurship (MSDE) has assigned National Skill Development Corporation (NSDC) with the task to set up Pradhan Mantri Kaushal Kendra (PMKK) to run industry-driven courses of high quality with focus on employability and hence create an aspirational value for skill development training. As of November 24, 2016, task of creation of 426 PMKKs across 409 districts have been allocated to 34 Training Providers. So far, 33 PMKKs have been set-up across India.

Central Ministries/Departments signing MoUs with Ministry of Skill Development and Entrepreneurship for Skill Development.

- (i) Department of Empowerment of Persons with Disabilities
- (ii) Ministry of Defence
- (iii) Ministry of Railways
- (iv) Ministry of Health & Family Welfare
- (v) Dept of Fertilisers
- (vi) Dept of Chemicals and Petro-Chemicals
- (vii) Dept of Pharmaceuticals
- (viii) Ministry of Steel
- (ix) Ministry of Mines
- (x) Ministry of Power
- (xi) Coal India (Ministry of Coal)
- (xii) National Thermal Power Corporation, Power Grid (Ministry of Power)

Overall Key Elements of MoUs

- (i) Leverage existing government infrastructure to deliver skill training programmes.
- (ii) Mobilize CSR funds of Public Sector Undertakings (PSUs) to support skilling.
- (iii) Upgrade equipment of Industrial Training Institutes (ITIs) and NSDC / SSC affiliated training providers.
- (iv) Promote and scale up apprenticeship training in PSUs in coordination with Directorate General of Training (DGT).
- (v) Incentivize hiring of National Skill Qualification Framework (NSQF) certified personnel.
- (vi) Promote adoption of ITIs by PSUs, including provision of technical and resource support.
- (vii) Introduce vocational courses in schools run by Ministries/PSUs.
- (viii) Establish 'Centres of Excellence' for high quality skill training.
- (ix) Align training programmes to NSQF and mobilize workforce for Recognition of Prior Learning (RPL).

Annexure-II

Details of MoUs signed by Ministry of Skill Development and Entrepreneurship (MSDE) with other countries.

Country	MoU	Expected Outcomes
United Kingdom	UK India Education & Research Initiative (UKIERI) UKIERI-II 29 th March, 2016 UKIER-III 5 th September, 2016	(i) Institutional capacity building of UK and Indian officials and institutions handling skills development. (ii) Sharing of technical expertise, building linkages and identification of gap in the areas of skill development, curriculum development and reform, benchmarking of assessment, accreditation models, and certification and training methods. (iii) Sharing of best practices in approved areas including policies on skills development, credit framework designs, occupational standards and apprenticeship models. (iv) Joint initiatives such as validation of National Occupational Standards and other initiatives on Sector Skill Council engagement through the National Skill development Corporation (NSDC) and UK Commission for Employment and Skills (UKCES) (v) Joint activities on teacher training and use of ICT, MOOCs and other digital initiatives (vi) Underpinning collaborative research or study to focus as decided on priority areas (vii) Joint training on entrepreneurship development in approved areas.
China	15 th May, 2015	The main areas of cooperation in the MoU are establishment of Centre of Excellence in Gujarat, advisory and knowledge sharing, development and designing of courses and curriculum, skill standards, qualification framework and competency standards, participation by business entities and industries from China and India, development of business models for skill development in PPP mode.
Germany	5 th October, 2015	Upgradation and establishment of vocational training institutions, training of trainers, research and development, curriculum development etc.
UAE	29 th April, 2016	Cooperation for Skill development and mutual recognition of qualifications in the following areas : (i) Joint accreditation of training providers catering to trainings aimed at overseas migration from India to the Gulf region. (ii) Cooperate on knowledge sharing and capacity building support for the national qualifications frameworks of respective parties (iii) Cooperate in conducting joint studies or pilot research projects on labour market and skills development issues (iv) Foster cooperation through networking and conferences (v) Exchange visits of qualifications framework experts and vocational training instructors and other experts, managers and technical staff. (vi) Promote access by UAE employers to information and data on qualified Indian workforce supply

Qatar	3 rd June, 2016	<p>(i) This Memorandum of Understanding aims to enhance cooperation between the Parties on Skill Development and mutual recognition of qualifications to facilitate mobility of skilled workers from the Republic of India to the State of Qatar. The cooperation also envisions establishing mechanisms for recognition of skills (with certificates from Qatar) for workforce who have not undergone any formal skill training but are already working in Qatar.</p> <p>(ii) Furthermore, this MoU shall promote access to respective databases for exchange of information on demand and supply of skilled workforce. The State of Qatar will provide data on employers and jobs available (demand side) while the Republic of India will provide data on skilled and certified workforce (supply side).</p>
Switzerland	22 nd June 2016	<p>Sharing of good practices in the area of skill development and vocational and professional education and training.</p> <p>(ii) Capacity building of relevant stakeholders of those areas through facilitating networks and partnerships</p>
France	12 th October, 2016	<p>The following areas of cooperation have been identified:</p> <p>(i) development of competence-based curricula and their dissemination within the training system,</p> <p>(ii) training of master trainers to build up capacities in training institutes and within micro, small and medium-sized enterprises,</p> <p>(iii) support for cooperation between French companies operating in India and the Indian Government as well as between French companies and Indian companies in the field of SD & VET.</p> <p>(iv) exploration of the possibilities for building up Centre of Excellence with focus on training of trainers.</p> <p>(v) exploration of the possibilities for training massively in the field of Electricity, Automation and Solar Energy.</p> <p>(vi) consulting on the further development of training, assessment and certification standards.</p>
